

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00062/2018
IN
ORIGINAL APPLICATION NO.170/00337/2017

DATED THIS THE 27TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI DINESH SHARMA ...MEMBER(A)

Jayathi,
D/o late Jogaiah,
Aged about 43 years,
R/o 2186, CH 48,
Siddartha Hostel Road,
Ashokpuram,
Mysore-570 008. ...Petitioner

(By Advocate Shri Ranganatha S. Jois)

Vs.

Shri Niraj Jain
Chief Works Manager,
Central Workshop,
South Western Railway,
Mysore South,
Mysore-570 008. ...Respondent

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Order dated 14.03.2018 in OA.No.337/2017 has been complied with.

Contempt Petition is dismissed. Notice discharged. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in CP No.62/2018

1. Annexure CP1 : Copy of the Survivorship Certificate.
2. Annexure CP2 : Copy of the death Certificate dated 23.8.1994.
3. Annexure CP3 : Copy of the Affidavit given by Kum. Harishwari.
4. Annexure CP4 : Copy of the succession certificate dated 16.5.2018.
5. Annexure CP5 : Copy of the order dated 14.3.2018 in OA.No.170/00337/2017.

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